

**HIGH COURT OF DELHI: NEW DELHI**  
**SHERSHAH ROAD, NEW DELHI-110503**

No.         /DHC/GAZ.IIB/G-8/SC/2024

Dated :

OUT-AT-ONCE

From:

The Registrar General,  
High Court of Delhi,  
New Delhi.

To,

The Member Secretary,  
Delhi State Legal Services Authority,  
3<sup>rd</sup> Floor, Rouse Avenue Courts Complex,  
Pandit Deen Dayal Upadhyay Marg,  
New Delhi - 110002.

**Sub.: Appointment of Sh.Arul Varma, DHJS, presently posted as Secretary in the Delhi High Court Legal Services Committee, as Officer on Special Duty in the Supreme Court of India, on deputation basis.**

Sir,

I am directed to say that Hon'ble the Chief Justice has been pleased to spare the services of Sh.Arul Varma, DHJS, presently posted as Secretary in the Delhi High Court Legal Services Committee, as Officer on Special Duty in Supreme Court of India, on deputation basis with effect from 11.11.2024 till 31.05.2025.

I am, therefore, directed to request you to kindly relieve Sh.Arul Varma, DHJS, so as to enable him to join the aforesaid post in the Supreme Court of India, on deputation basis w.e.f. 11.11.2024.

Yours sincerely,

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(Shankar Singh)  
Joint Registrar (Gaz.IIB)  
for Registrar General

6274-6279

Endst. No.         DHC/GAZ.IIB/G-8/SC/2024

Dated : 08/11/2024.

Copy forwarded for information and necessary action to:-

1. The Secretary General, Supreme Court of India, New Delhi.
- ✓ 2. The Principal District & Sessions Judge (Hqrs.), Tis Hazari Courts, Delhi-110054.
3. Sh.Arul Varma, Secretary, Delhi High Court Legal Services Committee, with the request to report to the Secretary General, Supreme Court of India, on being relieved.
4. Registrar (Establishment-I), Delhi High Court, New Delhi.
5. The Joint Registrar (Gazette-IA), Delhi High Court, New Delhi.
6. The Joint Registrar (Gazette-IB), Delhi High Court, New Delhi.

2/10/24

(Rakesh Kumar)  
Deputy Registrar (Gaz.IIB)

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI.

No. F.5 (1)/2024/ 42622 - 42647 Dated, Delhi the 13 NOV 2024

Sub:- Appointments of Sh. Arul Varma DHJS, presently posted as Secretary in the Delhi High Court Legal Service Committee, as officer on Special Duty in the Supreme Court of India, on deputation basis.

*Copy forwarded for information and necessary action to :-*

1. The Officer In-Charge, Administration I,II,III, Accounts, General Branch, Vigilance, Purchase Cell, Pool Cars, Library, Record Rooms, Copying Agencies, Web-site Committee(Hindi/English), I.T Cell and Computer Section, Tis Hazari Courts, Delhi.
2. The Administrative Civil Judge, (Central), Tis Hazari, Courts, Delhi.
3. The Branch Incharge, Care-taking Branch, Tis Hazari, Courts, Delhi.
4. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
5. The P.S. to Ld. Principal District & Sessions Judge(HQs), Room No. 302-A, Tis Hazari Courts, Delhi.
6. The Reader to Ld. Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
7. The 'LAYERS' Section, for uploading on 'LAYERS'.

13 NOV 2024

( Mukesh Kumar Gupta )

District Judge (Commercial Court)-07/  
Officer In-charge, Judicial Branch (Central)  
For Principal District & Sessions Judge (HQs)  
Delhi